Serial No. 502 Advance List

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

OWP No. 629/2003

M/S M & Co. through Nazir Ahmad Mir

..... Appellant(s)

Through: -

Mr Z. A. Shah, Senior Advocate with Mr A. Hanan, Advocate (Through Video Conference from High Court Wing, Srinagar)

V/s

State of JK & Ors.

..... Respondent(s)

Through: -

Mr D. C. Raina, Advocate General with Mr Sajjad Ashraf, Government Advocate. (Through Virtual mode)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing) Hon'ble Mr Justice Vinod Chatterji Koul, Judge (On Video Conference from Jammu Wing)

ORDER

Mr D.C. Raina, learned Advocate General submits that the issue involved in the writ petition is already covered by the judgment passed by a Division Bench of this Court on 27.10.2019 in case titled State of J&K & Ors vs M/S 92.7 FM and Anr.

Mr D.C. Raina, learned Advocate General to provide copy of judgment (*supra*) to Mr Z.A. Shah, learned Senior Advocate who shall examine the same and argue the matter on the next date of hearing.

List on 25th of June, 2020.

Registry to send copy of this order to the learned appearing counsel for the parties through *e-mail*.

(Vinod Chatterji Koul) (Ali Mohammad Magrey) Judge Judge

SRINAGAR: 11.06.2020 "Hamid"